CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Review Petition No. 29/RP/2026
in
Petition No. 60/TT/2025

Subject	:	Review Petition for seeking review of the Order dated 22.12.2025 in Petition No. 60/TT/2025.
Petitioner	:	Power Grid Corporation of India Limited (POWERGRID).
Respondents	:	Bihar State Power (Holding) Company Limited (BSPHCL) and 6 Others.
Date of Hearing	:	**11.11.2026**
Coram	:	Shri Ramesh Babu V., Member Shri Harish Dudani, Member
Parties Present	:	Ms. Srishti Khindaria, Advocate, PGCIL Shri Aneesh Bajaj, Advocate, PGCIL

Record of Proceedings

The matter was heard through a virtual hearing.

2. At the outset, the learned counsel for the Petitioner submitted that the instant Review Petition has been filed seeking review of the Commission's order dated 22.12.2025 in Petition No. 60/TT/2025, on the ground that the ACE of ₹25.85 lakh (out of ₹105.53 lakh) was disallowed from the ACE under the head undischarged liability, whereas, the said amount was actually incurred during the FY 2019-20.

3. After hearing the learned counsel for the Petitioner, the Commission directed the Respondent(s), to file their respective replies, if any, within two weeks, with a copy to the Petitioner, who may file its rejoinder, if any, within a week, thereafter.

4. The matter will be listed for the hearing on **22.12.2026.**

By order of the Commission
Sd/-
(Kamal Kishor)
Deputy Chief (Law)